BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

IA 375/2017 C.P. (I.B) No. 119/10/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

Name of the Company:

Kotak Manhindra Bank Ltd.

V/s.

Jayeshkumar Arvindbhai Popat

Section of the Companies Act:

the of (a) Insolvency

Bankruptcy Code

S.NO. NAME (CAPITAL LETTERS)

REPRESENTATION

SIGNATURE

1. LAZIT M. PATEL

2. Neeter Pandit

ITRP

ORDER

Learned Advocate Mr. Lalit Patel present for Applicant. Learned Advocate Ms. Neeta Pandit present for Respondent (IRP) in IA 375/2017.

Reply filed by IRP.

For hearing, list the matter on 01.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 27th day of November, 2017.

BIKKI RAVEENDRA BABU

MEMBER JUDICIAL